

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No.10798 of 2017

(Arising out of OIO-BHR-EXCUS-000-COM-103-16-17 dated 29/12/2016 passed by Commissioner of Central Excise, Customs and Service Tax-Bharuch)

Altaf Aman Bagad

.....Appellant

Partner M/S Faizan Texturising, Unit-Ii, Shop No. 303, Zuber Chambers,
Salabatpura, SURAT, GUJARAT

VERSUS

C.C.E-Bharuch

.....Respondent

R K Casta Second Floor, Corporate House, Station Road
Bharuch, Gujarat-392001

APPEARANCE:

Shri J.C. Patel & Ms. Shamita Patel, Advocates for the Appellant

Shri J.A. Patel, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON' BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 02.02.2022

DATE OF DECISION: 11.04.2022

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10796 of 2017.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul